

1	2	3
10.	NE Road Sector Development Scheme – Programme	150.00
11.	Loans to NEDFi	75.00
12.	Schemes of NEC	800.00
TOTAL		2400.00

Impediments in implementation of programmes in North-Eastern States

2788. SHRI D. P. TRIPATHI: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the major impediments in implementing programmes in the North-Eastern States; and

(b) whether a redress cell for assessment and rectification has been established, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) The Ministry of Development of North Eastern Region (DoNER) funds through various schemes of North Eastern Council and also through its Schemes such as Non-Lapsable Central Pool of Resources, Scheme of Advocacy and Publicity and Technical Assistance and Capacity Building Scheme etc. Besides, all non-exempted Ministries/Departments of Government of India are required to earmark at least 10% of Gross Budgetary Support (GBS) for development activities in North Eastern States. While respective Ministries/Departments are responsible in respect of subjects allocated to them, Ministry of DoNER coordinates with various Ministries and State Governments for implementation of development and welfare activities in North Eastern Region. Impediments in implementation of Schemes include delay in release of funds by the State Government, non-submission of Utilization Certificates and other documents such as Inspection/Quarterly Reports on time, inadequate capacities of executing agencies, inclement weather which restricts the number of workdays and bottlenecks in transportation of materials etc.

Ministry of DoNER closely monitors the mandatory 10% GBS support to 56 Ministries for North Eastern Region to ensure dedicated resource flow. Inter-Ministerial Committees set up by the Ministry provide forum for resolving various implementation issues. Regular monitoring and review of progress of the projects in this Ministry with the respective State Government Officials is a continuous process. The concerned Area Officers of the Ministry undertake field inspection/visit to the project site on regular intervals for reviewing the status of ongoing projects.